

Annexure – 4														
Name of the corporate debtor: Virtual Business Solution Private Limited; Date of commencement of CIRP: 10.06.2026; List of creditors as on: 01.06.2026														
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)														
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Saroj Construction Co. (Prop. Vinod Kumar Chauhan)		24-06-2026	1,94,37,260	1,94,33,973	Unsecured Loan	0	No	34.15	0	0	-	3,287	
2	Saroj Constwell Private Limited		24-06-2026	3,77,81,918	3,74,73,534	Unsecured Loan	0	No	65.85	0	0		3,08,384	
Total				5,72,19,178	5,69,07,507							-	3,11,671	

Sd/-
 Vinay Kumar Singhal
 Resolution Professional
 Virtual Business Solution Private Limited
 (Under CIRP)
 IP REG. NO.: IBBI/IPA-002/IP-N00624/2018-2019/11880
 AFA Certificate No.: AA2/11880/02/311226/204029
 AFA Valid upto: 31-Dec-26
 Case Specific Email ID: irp.virtual@gmail.com
 Address: 411, Fourth Floor, Essel House, Asaf Ali Road,
 Near Turkman Gate, New Delhi 110002
 IBBI Reg. Email ID: vinaysinghal.ip@gmail.com
 Place: New Delhi